

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-702/ND/2018

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.10.2019**

**NAME OF THE COMPANY: Super Print Services V/s. M/s. Xalta Food and
Beverages Pvt. Ltd.**

~~SECTION OF THE COMPANIES ACT:~~ 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

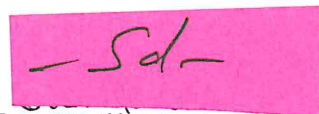
Present: Mr. Akhsay Kappor, Advocates for Financial
Creditors
Mr. Abhishek Anand & Mr. Mohak Sharma,
Advocates for Respondent

ORDER

Request for adjournment is being made by the parties. At request,
adjourned to 5th November, 2019.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**